

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: TELANGANA STATE LEGAL SERVICES AUTHORITY, HYDERABAD –
Nomination of Judicial Officers who are Incharge/working as Pri. Magistrates of Juvenile Justice Boards in the State of Telangana to participate in the Convergence Meeting on Juvenile Justice scheduled to be held on 30.04.2016 from 9.00 AM to 4.30 PM at Hotel Mari Gold, Begumpet, Hyderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No.2407/TLSA/LSW/2016, dated 27.04.2016 from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

ORDER ROC.No. 3151/2016-B.SPL., DATED: 28.04.2016

The High Court is pleased to pass the following Order:

The following Judicial Officers who are Incharge/working as Pri. Magistrates of Juvenile Justice Boards in the **State of Telangana** are hereby nominated to participate in the convergence Meeting on Juvenile Justice scheduled to be held on 30.04.2016 from 9.00 AM to 4.30 PM at Hotel Mari Gold, Begumpet, Hyderabad and directed to proceed to attend the said meeting at Hyderabad.

| SL. NO. | NAME OF THE NOMINATED OFFICER |
|----------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | SMT. B.MARY SARA DANAMMA, Junior Civil Judge (Juvenile Court), Adilabad. |
| 2. | SMT. R.DANIE RUTH XII Additional Chief Metropolitan Magistrate, Hyderabad FAC V Addl. Chief Metropolitan Magistrate (Juvenile Court), Hyderabad. |
| 3. | SMT. T.MADHAVI, I Addl. Junior Civil Judge (Juvenile Court), Karimnagar. |
| 4. | SMT. D.MADHAVI KRISHNA, I Addl. Junior Civil Judge (Juvenile Court), Khammam. |
| 5. | SMT. KSHAMA DESHPANDE, Junior Civil Judge (Juvenile Court), Mahabubnagar. |
| 6. | SMT. HARISHA, Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District |
| 7. | SMT. N.PRASANTHI, Junior Civil Judge (Juvenile Court), Nalgonda. |
| 8. | SMT. S.SARITHA, I Addl. Junior Civil Judge (Juvenile Court), Nizamabad. |
| 9. | SMT. B.SREEDEVI, II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar, Rangareddy District |
| 10. | SMT. V.SARADHA DEVI, IV Addl. Junior Civil Judge (Juvenile Court), Warangal. |

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The concerned Pri. District and Sessions Judges/Unit Heads are requested to make necessary relief arrangements in respect of the above said nominated officers to the said meeting on 30.04.2016 at Hyderabad, under intimation to the High Court.

The said nominated officers are entitled to draw T.A. and D.A. as per Rules.

NOTE: The said programme proceedings is placed in the High Court's Web Site <http://hc.tap.nic.in>. The downloaded copy from the website is valid for relieving and reporting to the programme at Hyderabad.


29/4/16
REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 3. The Central Project Co-ordinator, High Court of Judicature at Hyderabad
(with a request to direct the concerned to place the proceedings in the High Court's Website under general information).
 4. The Metropolitan Sessions Judge, Hyderabad.
 5. **The Pri. District and Sessions Judges:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy District at L.B.Nagar and Warangal.
 6. The Pay and Accounts Officers:
 7. **The District Treasury Officers:**
Adilabad, Karimnagar, Khammam, Mahabubnagar, Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy District at L.B.Nagar and Warangal.
 8. The Section Officers: Spl. Officers Section, Computer Section, B.Section, E-Section, O.P.Cell, Work Review Cell, Vigilance Cell, Accounts Section, D-Budget Section, High Court of Judicature at Hyderabad.
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